

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:973
ANSWERED ON:06.03.2002
BAN ON INTERNET CONNECTIONS IN CHHATTISGARH
CHARAN DAS MAHANT

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government have imposed ban on providing of internet connections to the consumers in newly constituted State of Chhattisgarh especially in Bilaspur area;
- (b) if so, the reasons therefor;
- (c) whether the consumers are compelled to take telephone connections from the private companies on account of it; and
- (d) if so, the reaction of the Government thereto?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SIKDAR)

(a) & (b): No, Sir. Government have not imposed any ban on providing of internet connections to the consumers in newly constituted State of Chhattisgarh. Bharat Sanchar Nigam Limited (BSNL) and M/s Satyam Infoway Ltd. have set up their Internet nodes in the state of Chhattisgarh. BSNL has suspended the opening of new Internet accounts registered after 10th June, 2001 due to the capacity constraints. However, creation of accounts relating to Internet Dhabas, Leased lines & dial-up customers on Integrated Subscriber Digital Network (ISDN) connections are being permitted. In addition one dial-up Internet Connection for every recognized Educational Institutions has also been allowed.

(c) No, Sir.

(d) BSNL is taking necessary action to augment the capacity further and the new Internet Connections will be permitted on augmentation of the capacity.